

(d) A preliminary estimate has placed the overall wind power potential in the country at 20,000 MW. Wind power projects to realise the full potential, will depend upon the identification of potential sites, technical feasibility and greater participation of private sector in the programme.

[Translation]

J & K Assembly Election

443. SHRI VILASRAO NAGNATHRAO GUNDEWAR :
SHRI GIRDHARI LAL BHARGAVA :
DR. LAXMINARAYAN PANDEYA :
SHRI SYED SHAHABUDDIN :
MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI :
KUMARI UMA BHARTI :

Will the PRIME MINISTER be pleased to state :

(a) whether a formal proposal to the election commission to hold Assembly Elections in J & K in December, 1995 was made after consulting political parties ;

(b) if so, the details thereof ;

(c) whether the Election Commission has rejected the proposal ;

(d) whether the Government have accepted the advice of the Election Commission and propose to review the situation before the end of the year ;

(e) if so, the reaction of the other political parties thereon; and

(f) the time by which the Election to the Assembly is likely to be held ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) to (f). The Government have been consulting, from time to time, leaders of various political parties on the question of restoration of the political process in Jammu and Kashmir. After taking into account the views emerging in such consultations and considering all aspects of the situation in the State in great detail, the Government had concluded that the situation in the State was conducive for the conduct of elections. Accordingly, it was recommended to the Election Commission that steps may be initiated for holding elections to the State Assembly in Jammu and Kashmir. However, the Election Commission took the view that the situation in the State was not yet conducive for holding elections at present. A Writ Petition has since been filed against the decision of the Election Commission, in which the Government has also been

made a party. Since the matter is *sub-judice*, it is not appropriate to give any further comments in this regard.

The aim and effort of the Government is to restore the democratic institutions in the State through free and fair elections, at the earliest, not only as an end in itself but as a further means to restore abiding peace in the State. The Government will continue to pursue this objective, using every opportunity that may present itself and by trying to consolidate the situation further. Towards this end, the Government has also consistently remained open to dialogue and consultations with diverse sections of the political opinion both within and outside the State.

Export Order

444. SHRI MAHESH KANODIA :
DR. RAMKRISHNA KUSMARIA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Railways have received any export order for their new and old Engines, Coaches and Wagons stock;

(b) if so, the details thereof ; and

(c) the amount of foreign exchange likely to be earned therefrom ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) Following export orders have been received :

	Locos (nos)	Coaches (nos)
(i) New		
Sri Lanka (Order received in May '95)	2 (BG)	
Bangladesh (Ordered received in Jan '95)	10 (MG)	
Vietnam (Executed in Feb./April '95)		15 (MG)
(ii) Old		
Nepal (Executed in Oct' 94)	2 (NG)	6 (NG)
(iii) No export orders have been received for new or old wagons.		

(c) The approximate rupee equivalent of the foreign change likely to be earned is Rs. 36 Crores.